

Working Group was set up in November, 1964 to suggest *inter-alia* minimum and desirable targets of production of various petrochemicals intermediates, indicating specific schemes, their locations and capacities. The recommendations made in their report which was submitted in January, 1965, from the basis of future plans or the manufacture of petrochemicals in the country during the Fourth Five Year Plan period. However in view of the recent developments necessitating revision of all schemes to give the required defence orientation, and also in view of the reduction in plan allocations, the schemes for development of petrochemicals are being revised.

Negotiations between Government and a group of companies of American origin are in an advanced stage for the establishment of petrochemical industries around Koyali. For Barauni area, a letter of intent has been given to an entrepreneur.

(b) Refinery products which will be utilised will largely consist of naphtha cuts of certain boiling ranges and certain fractions contained in Refinery gas. In due course other fractions will also be required. The precise quantity of each fraction required will be based on the exact process chosen.

Arrest of Pak. Spy at Meenambakkam Airport

56. **Shri V. B. Gandhi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an old man suspected of being a Pakistani spy has recently been arrested at Meenambakkam Airport; and

(b) how many persons suspected to be Pakistani spies have been arrested during the last four months?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) An old man was arrested on 2/3-10 1965 near Meenambakkam Air Port for having been

found moving about under suspicious circumstances. The matter is under investigation by the local police.

(b) Nine.

Survey of Special Areas in M.P.

57. **Shri Vidya Charan Shukla:**
Shri Onkar Lal Berwa;
Shri Brij Raj Singh;
Shri Gokaran Prasad;
Shri Hukam Chand
Kachhavalya;
Dr. C. B. Singh;
Shri Wadwa;
Shri Parashar;
Shri J. P. Jyotishi;
Shrimati Minimata;
Shri Daji:

Will the Minister of Rehabilitation be pleased to state:

(a) the progress made in the matter of completion of survey of special areas in Madhya Pradesh for integrated development of resources; and

(b) the decision taken regarding proposals submitted by the Government of Madhya Pradesh about construction of roads in Bhind and Morena districts under the special areas development programme?

The Minister of Rehabilitation (Shri Tyagi): (a) A technical team of the Ministry of Rehabilitation recently visited the Chambal ravine areas in the districts of Bhind and Morena with a view to assessing immediate prospects of reclaiming the ravines for the resettlement of migrants. The team has reported that there is little scope for the rehabilitation of migrants in this area.

Steps are being taken to make a survey of the five north-eastern districts of Rewa, Satna, Sidhi, Shahdol and Surguja—the other area in Madhya Pradesh—for the determining their suitability for accelerated development, in case the State Government is prepared to release land for agricultural resettlement in these districts.

(b) Since there is little scope for rehabilitation of migrants in Bhind and Morena districts, it has been decided that this area may not be taken up for development under the Special Areas Development Programme for the time being. The Ministry of Rehabilitation does not therefore contemplate the undertaking of the programme of construction of roads in this area as a part of its activities.

Economic Pool

58. Shri Valdy Charan Shukla: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 504 on the 8th September, 1965 and state:

(a) whether any decision has since been taken regarding the formation of an economic pool for staffing various managerial positions in the Public Sector Undertakings; and

(b) the manner in which the selection and recruitment to this pool will be regulated?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) and (b). The various aspects connected with the formation of Central Economic Pool are still under consideration.

Loan Due from J. & K. Government

59. Shri Vidya Charan Shukla: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1215 on the 1st September, 1965 and state the further progress made in the matter of realising the loan due from the Government of Jammu and Kashmir?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): There has been no further progress in the matter.

All-India Forest Service

60. Shri Vidya Charan Shukla: Will the Minister of Home Affairs be pleased to refer to reply given to

Unstarred Question No. 1214 on the 1st September, 1965 and state the progress made with regard to the constitution of the All-India Forest Service?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): Particulars of State Forest Service Officers who are to be considered by a Special Selection Board for appointment at the initial constitution stage of the Indian Forest Service have been received from most of the State Governments and are being scrutinised. The other State Governments have been reminded to expedite the particulars.

Alleged Manhandling of Japanese in Bombay

61. Shri Kajrolkar: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Japanese residents in Bombay were reported to have been manhandled last month mistaking them for Chinese spies of Pakistan;

(b) if so, whether the loss sustained by them has been compensated; and

(c) the precautions taken to prevent the recurrence of such incidents in future?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) and (b). In two cases the public surrounded Japanese nationals and took them to the police station mistaking them for Chinese spies of Pakistan. They were allowed to go when their identity was established. They did not sustain any injury or loss of property.

(c) Necessary precautions have been taken.